

LOK SABHA
UNSTARRED QUESTION NO. 2660
TO BE ANSWERED ON 16th MARCH, 2023

Allotment of BPCL Retail Outlets

**2660. DR. SUJAY RADHAKRISHNA VIKHE PATIL:
SHRI UNMESH BHAIYYASAHEB PATIL:**

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has received any complaint regarding allotment of BPCL retail outlet, reserved for Scheduled Tribes, to a non-ST candidate on fake ST certificate in Nashik District of Maharashtra;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the remedial steps taken by the Government in the matter?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

(a)to(c) Bharat Petroleum Corporation Limited (BPCL) has informed that they have received a complaint on 21.2.2023 against one of their retail outlet dealers at location Dahiwal, Nashik district, Maharashtra regarding validity of his Scheduled Tribe (ST) Caste Certificate. As per established practice, BPCL has written to the Scrutiny Committee of Nashik Division, Government of Maharashtra to confirm the validity/genuineness of ST Caste Certificate.
